

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2196  
ANSWERED ON:09.03.2011  
ENCROACHMENT BY CHINA  
Yadav Shri Dharmendra

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether there had been violations of Indian territory by China in the last three years;
- (b) if so, the details thereof;
- (c) whether the Government has lodged its protest with China in this regard; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (d) There is no commonly delineated Line of Actual Control (LAC) in the border area between India and China. On account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if there was a common perception of the LAC. Government regularly takes up any violation along the LAC with the Chinese side through established mechanisms including border personnel meetings, flag meetings and diplomatic channels. The two sides have reiterated, on many occasions, their commitment to maintain peace and tranquility along the Line of Actual Control in the India- China border areas, pending a final settlement of the Boundary Question. Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.